

[English]

**Ragging of Girl Student at Ramjas College**

879. DR. SUDHIR RAY  
DR. VASANT NIVRITTI  
PAWAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether students guilty of stripping a lady student at Ramjas College, Delhi 1991 have been punished by the authorities;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). According to the information furnished by the University of Delhi, the following punishments have been awarded to the students found guilty in the Ramjas College ragging incident of July, 1991:

- (i) One student has been fined Rs. 200/- and his entry to the University has been banned.
- (ii) One student has been fined Rs. 100/- and given a strict warning against any misconduct in future.
- (iii) Strict warnings against any kind of misconduct during their stay in the College/University have been given to three students.
- (iv) Two students have been strictly warned and bonds for good behaviour during their stay in the College/University have been taken from them.

(c) Does not arise.

**EMU Trains**

880. SHRIMATI MAHENDRA KUMARI:  
Will the Minister of RAILWAYS be pleased to state:

(a) Whether there is any proposal to introduce more EMU trains in some sections in the country; and

(b) if so, the zone-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). At present there is no such proposal. However, introduction of new services is a continuous process subject to traffic justification and availability of resources.

**Konkan Railway Project**

881. SHRI SHARAD DIGHE:  
SHRI K. MURALE DHARAN:

Will the Minister of RAILWAYS be pleased to state:

(a) the percentage of progress made so far in the work of Konkan Railway in Karnataka, Maharashtra and Goa;

(b) whether there was some delay in the Goa section owing to the delay in finalisation of the alignment of the sector;

(c) if so, the decision of Konkan Railway Corporation in this regard; and

(d) the dates when different sections of the project are likely to become operational?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) The percentage of progress upto the end of May, 1992 is as under:-